

CIVIL JUDGE AND JMFC, KORATAGERE
CAUSE LIST

20.06.2020

Sl. No.	CASE NO	CASE STAGE	ADVOCATE NAME
1.	O.S. 83/2009	Arguments	DVS-BAP-HP
2.	O.S. 109/2011	Judgment	AMK-DS
3.	O.S. 171/2011	Arguments	KBA-SNH
4.	O.S. 66/2012	Arguments	BHP-TNG-SKM
5.	O.S. 174/2012	Arguments	GBH-AMK
6.	O.S. 250/2012	Arguments	AMK-HRR
7.	O.S. 348/2018	Hearing	BKN-TKM
8.	O.S. 53/2020	Hearing	HVS
9.	O.S. 54/2020	Hearing	HP
10.	O.S. 55/2020	Hearing	KBA
11.	Ex. 14/2012	Orders	SMK-AMK
12.	Crl. Misc. 74/2012	Hearing	MLS-HKM
13.	Crl. Misc. 252/2018	Arguments	KJN-KBA
14.	PCR 27/2020	Hearing	GDD
15.	C.C. 327/2020	For Committal	DK
16.	C.C. 445/2019	For Objection and Hearing	DK
17.	Cr. 49/2020	For Objection and Hearing	MLS
18.	Cr. 53/2020	To furnish surety	DK
19.	Cr. 59/2020	For Objection and Hearing	BLN
20.	Cr. 71/2020	Orders	MLS
21.	Cr. 93/2020	To furnish surety	MLS
22.	Cr. 95/2020	To furnish surety	DS

Sd/-
Civil Judge and JMFC,
Koratagere.